

THE HIGH COURT OF MEGHALAYA
AT SHILLONG

CORRIGENDUM

Dated Shillong ____ October, 2018

No. HCM.II/40/2017-Estt/ : The word 'non sitting day' as appeared in the Registry's Notification No.HCM.II/40/2017/5257 dated 23rd October, 2018 be read as 'holiday'.

REGISTRAR GENERAL

Memo No. HCM.II/40/2017-Estt/5398A

Dated, Shillong th26 October, 2018

Copy to:-

1. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The Joint Registrar- cum- OSD, High Court of Meghalaya, Shillong.
3. The Private Secretary to Hon'ble Mr. Justice S.R. Sen, High Court of Meghalaya, Shillong.
4. The PA to Registrar General, High Court of Meghalaya, Shillong.
5. The Advocate General Meghalaya, High Court of Meghalaya, Shillong.
6. The Director, Meghalaya State Judicial Academy, Shillong.
7. The District & Sessions Judge,
Shillong/Jowai/Nongpoh/Nongstoin/Williamnagar/Tura/Ampati.
8. The Registrar (Administration), High Court of Meghalaya, Shillong.
9. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
10. The Accountant-cum-Cashier, High Court of Meghalaya, Shillong.
11. The Court Officers, High Court of Meghalaya, Shillong.
12. The President/Secretary, High Court Bar Association, Shillong.
13. The President/Secretary, Shillong Bar Association, Shillong.
14. Notice Board.
15. Office file.


REGISTRAR GENERAL